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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
7	27.5.94	<p>we have record Mr. S.C. Ghosh, learned counsel for the petitioners and Mr. Rohit Mehta, learned standing counsel. hearing is concluded. Judgment is reserved.</p> <p>by Vice-Chairman Kemhrikh (A)</p>	<p>common Judgment passed in R.A. 5/94 -</p> <p>Advocates both sides received Judgment copies in</p>
8	24.6.94	<p>In view the order dated 24.6.94 passed in R.A. 5/94.</p> <p>by Vice-Chairman Kemhrikh (A)</p>	<p>R.A. 5/94.</p> <p>25/7</p>